

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 234
CA(CAA)- 20/ND/2024

IN THE MATTER OF:
Apple Sponge & Power Ltd

... **Appellant/Petitioner**

Under Section: 230-232

Order delivered on 20.03.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Appellant : Adv. Gaurav Mitra, Adv. Manohar Malik, Adv.
Prateek Chauhan
For the Respondent : Adv. khalid Abdullah for R 1 (PNB)
For the Aerion : Adv. Deepak Biswas
Finserve

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 26.04.2024.

Sd/-
(COURT FFICER)